

bio-fertilizers, onfarm/off farm natural inputs are used by farmers that results in reduction of input cost compared to inorganic cultivation which also contributes to savings.

Financial assistance for loss of crops and cattle

†2749. DR. KIRODI LAL MEENA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether financial support is provided to small and marginal farmers for loss of their crops and cattle in the event of natural disaster;

(b) if so, the details of financial support payable and paid per hectare to small and marginal farmers;

(c) whether there are separate compensation packages for irrigable and non-irrigable land; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) to (d) Financial assistance is provided to small and marginal farmers in the form of input subsidy, where crop loss is 33% and above, in the event of notified natural calamities. The assistance provided is different of different categories of cultivated land. Financial assistance is also provided for the loss of cattle in the event of notified natural calamities. The details of assistance provided to small and marginal farmers for the loss of crops and cattle in the event of notified natural calamities are given in Statement.

Statement

The details of assistance provided to small and marginal farmers for the loss of crops and cattle in the event of notified natural calamities

Item	Norms of financial assistance
(i) Input subsidy (where crop loss is 33% and above)	
(a) For agriculture crops, horticulture crops and annual plantation crops	(a)(i) ₹ 6800/- per hectare in rainfed areas and restricted to sown areas.

†Original notice of the question was received in Hindi.

Item	Norms of financial assistance
	(ii) ₹ 13,500/- per hectare in assured irrigated areas, subject to minimum assistance not less than ₹ 1000/- and restricted to sown areas.
(b) Perennial crops	(b) ₹ 18,000/- per hectare for all types of perennial crops, subject to minimum assistance not less than ₹ 2000/- and restricted to sown areas.
(c) Sericulture	(c) Rs, 4800/- per hectare for Eri, Mulberry, Tussar. ₹ 6000/- per hectare for Muga.
(ii) Replacement of milch animals, draught animals or animals used for haulage	<p>Milch animals - ₹30,000/- : Buffalo/cow/camel/yak/mithun etc. ₹ 3,000/- : Sheep/Goat/Pig</p> <p>Draught animals- ₹ 25,000/- : Camel/horse/bullock, etc. ₹ 16,000/- : Calf, Donkey/Pony/Mule</p> <p>The assistance may be restricted for the actual loss of economically productive animals and will be subject to a ceiling of 3 large milch animals or 30 small milch animals or 3 large draught animals or 6 small draught animals per household irrespective of whether a household has lost a large number of animals. (The loss is to be certified by the Competent Authority designated by the State Government).</p>

Benefits of contract farming

2750. SHRI K.C. RAMAMURTHY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of States that have adopted the Model Contract Farming Act;
- (b) whether it is a fact that not all States have adopted the Act, and if so, the reasons therefor, State-wise;